Annexure V

Name of CD: <u>Jasmine Buildmart Private Limited</u>, Date of Commencement of CIRP: <u>05-03-2024</u>; Order Rcvd on <u>09-03-2024</u> List of Creditors as on <u>21-05-2025</u>
<u>List of Operational Creditors (Government Dues)</u>

| S. No. | Name of Creditor | Details of Claim Received | | Details of Claim Admitted | | | | | Amount of | Amount of | Amount of claim | Amount of | Remarks |
|--------|---|---------------------------|-----------------|-----------------------------|--------------------|---------|----|-----------------------------------|-----------|---|-----------------|-----------------------------|--|
| | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Covered | | % of Voting Share in CoC | Claim | any mutual Debt Due, that may be set-off | not admitted | Claim under verification | |
| | Department of Trade and Taxes | 22/03/24 | 30,61,398.00 | 30,61,398.00 | Government | - | No | - | - | - | - | - | |
| | Excise & Taxation Officer- cum-Assessing Authority, Ward-9, Gurugram (East) | 08/04/24 | 23,34,38,158.00 | 23,34,38,158.00 | Government | - | No | - | - | - | - | - | |
| | CGST Gurugram through its authorised representative Shri P.R. Lakra | 06/06/24 | 7,37,18,914.00 | 7,37,18,914.00 | Government | - | No | - | - | - | - | - | |
| | Employee Provident Fund Organisation | 04/09/24 | 5,69,671.00 | 5,69,671.00 | Government | - | No | - | - | - | - | - | |
| | Director, Town and Country Planning, Haryana, Chandigarh | 17/09/24 | 1,80,00,000.00 | - | Government | - | No | - | - | - | 1,80,00,000 | | Not admitted because already paid |
| | TOTAL | | 32,87,88,141.00 | 31,07,88,141.00 | | | | | | | 1,80,00,000.00 | | |